

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 96(ND)2015 ✓  
CA NO.

CORAM:

PRESENT: SH. R. VARADHARAJAN  
Hon'ble Member (J)

SH. S. K. MOHAPATRA  
Hon'ble Member (T)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2016

NAME OF THE COMPANY: M/s. ITC Ltd.

Vs.

M/s. Logix Developers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.


| S.NO. | NAME  | DESIGNATION | REPRESENTATION   | SIGNATURE   |
|-------|---|-------------|------------------|---|
| 1.    | MR. SUDIPTO SARKAR, SR. ADV.<br>MR. L. K. BHUSHAN, ADV.<br>MR. ANEERUDH ARUNKUMAR, ADV. |             | Petitioner, Adv. |  |
| 2.    | Mr. Muhammed A. Khan<br>Mr. Jaspal Singh<br>Mr. Anant Kannojiya                         |             | Respondent, Adv. |  |

P.T.O.

**ORDER**

At the request of the parties, the matter is adjourned to 04.08.2016 at 10.30 AM.

  
[ R. VARDHARAJAN]  
MEMBER(J)

  
[S.K. MOHAPATRA]  
MEMBER(T)

Date:20.07.2017  
[ravi]